

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3.

**IA-1900 & 1901/2024
in C.P.(IB)/17(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES:

Punjab National Bank
Vs
OGD Services Limited

SECTION: 7, 43(1) r/w 44 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Ms. Namrata Zaveri i/b N.L. Zaveri Legal, Ld. Counsel for the Applicant/RP in IA-1900/2024 and IA-1901/2024 present. None present for the Respondents.
2. Registry is directed to issue Court Notice to the Respondents in both IAs and place on record the copy of the Notice along with tracking report on the next date of hearing. The Respondents are directed to file their reply within four weeks with a copy served upon the Counsel for the Applicants at least three days in advance of the next date of hearing.
3. List this matter on **20.06.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)